BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 24/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

Name of the Company:

Capital Partners

V/s.

Reliance Defence & Engineering Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR·NAVIN PAHWA i/b	ADVOCATE	APPLI CANT	
2.	GIARGII R.VYAS	ADVOCATE	APPLICANOT	June 1
3.	Mr. M.R. Bhatt	5s. Adv	Respondent.	
Ą.	Mr. Jaimin R. Dane	Advocate	Respondent	De-

ORDER

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Gargi Vyas present for Operational Creditor/ Petitioner. Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Jaimin Dave present for Respondent/ Corporate Debtor.

Learned Advocate Mr. Jaimin Dave filed Vakalatnama for Respondent/ Corporate Debtor.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents.

At request of learned Counsel for Respondent for filing documents, the documents shall be served in advance and for further arguments, list the matter on 26.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of May, 2017.